

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/74/IB/2017

PETITION NUMBER

: CP/511/IB/2017

NAME OF THE APPLICANT

: V. NAGARAJAN (RP)

NAME OF THE RESPONDENT

: LAKSHMI VILAS BANK

UNDER SECTION

: 60

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. LakshniVI as Raul

Lawothin

eju

2. Applicant RP for action Cit R JUBIZAMINNUM
Adv-

R Suhamo

<u>ORDER</u>

Counsel for Petitioner present. The Law Officer, representing M/s. Lakshmi Vilas Bank present and he is directed to file an affidavit to make compliance with the order dated 16.06.2017. Put up on 10.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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